

SHRI PERATH NARAYANAN NAIR: Yes.

SHRI LAL BAHADUR: Well, that can be considered.

EX-SERVICEMEN ON THE SOUTHERN RAILWAY

*606. SHRI N. C. SEKHAR: Will the Minister for RAILWAYS be pleased to state:

(a) whether the ex-servicemen employed on the Southern Railway enjoy all the service benefits at par with other employees; and

(b) if not, the number of such ex-servicemen with their designations and pay scale who are still on the temporary list?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): (a) Yes.

(b) Does not arise.

SHRI N. C. SEKHAR: Sir, is it a fact that these employees were given to understand that their previous military service will be recognised, as if they had been in the railway service, and that all the benefits to which the railway employees are entitled will be conferred on them?

SHRI LAL BAHADUR: I cannot definitely answer about this particular category of servicemen. But I do not think anything has been done against what was to be paid to them or given to them as a result of any assurance.

SHRI N. C. SEKHAR: Sir, in reply to the first part of my question the hon. Minister has said 'yes'. Is the hon. Minister aware of the fact that there are ex-servicemen employed in the Railways who are still without any service benefits which are enjoyed by other sections?

SHRI LAL BAHADUR: I cannot answer it just now. But I can look into that matter and find out the exact position.

भूतपूर्व ग्वालियर राज्य के गुलाबगंज बाजार में डाकखाना और टेलीफोन कनेक्शन

*६०७. श्री राम सहाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भूतपूर्व ग्वालियर राज्य के गुलाबगंज बाजार में एक डाकखाना था;

(ख) यदि हां, तो अब डाकखाना न रखने का क्या कारण है; और

(ग) क्या वहां टेलीफोन कनेक्शन लगाने की कोई योजना सरकार के विचाराधीन है ?

POST OFFICE AND TELEPHONE CONNECTIONS IN THE GULABGANJ MARKET OF FORMER GWALIOR STATE

*607. SHRI RAM SAHAI: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there was a post office in the Gulabganj market of the former Gwalior State;

(b) if so, the reasons for which the post office is not maintained there now; and

(c) whether there is any scheme under the consideration of Government to instal telephone connection there ?

संचार मंत्री (श्री जगजीवन राम) : (क) भूतपूर्व ग्वालियर राज्य के गुलाबगंज में एक डाक-घर अब भी है ।

(ख) यह प्रश्न नहीं उठता ।

(ग) जी नहीं ।

†[THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) A post office still exists in Gulabganj of the former Gwalior State.

(b) Does not arise.

(c) No.]

श्री राम सहाय : मेरा यह निवेदन है कि क्या वह डाक घर इस वक्त मौजूद है ?

श्री जगजीवन राम : जी हां, यह तो कहा गया है कि जो डाकघर था वह अभी है और हटाया नहीं गया है ।

गुलाबगंज स्टेशन से ग्रन्थ के वेगनों का निर्यात

*६०८. श्री राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) सेन्दल रेलवे पर स्थित गुलाबगंज स्टेशन से औसतन प्रति वर्ष ग्रन्थ के कितने वेगनों का निर्यात होता है; और

†English translation.

(ख) क्या इस स्टेशन पर वेगनों के भरे जाने की व्यवस्था सुधारने के सम्बन्ध में कोई योजना सरकार के विचाराधीन है ?

†[EXPORT OF FOODGRAIN WAGONS FROM THE GULABGANJ STATION

*608. SHRI RAM SAHAI: Will the Minister for RAILWAYS be pleased to state:

(a) the average number of wagons of foodgrains exported annually from the Gulabganj station on the Central Railway; and

(b) whether there is any scheme under the consideration of Government to improve the arrangement for the loading of the wagons at that station ?]

रेल तथा परिवहन मंत्री(श्री लाल बहादुर):
(क) १९५४ से औसतन १९३ माल-डिब्बे हर साल ।

(ख) माल लाने के लिए एक प्लेटफार्म बनाने का विचार है ।

†[THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): (a) An average of 193 wagons annually since 1954.

(b) It is proposed to provide a loading platform.]

श्री राम सहाय : यह कब तक बन सकेगा ?

श्री लाल बहादुर : अभी तो विचार ही है ।

श्री राम सहाय : क्या मंत्री महोदय को यह जानकारी है कि आज कल बरसात में वहाँ माल ढोने में बहुत श्रम तकलीफ होती है ?

श्री लाल बहादुर : जी हाँ, है । मगर काम तो बरसात के बाद ही शुरू होगा ।

MINOR IRRIGATION SCHEMES IN ANDHRA

*609. SHRI V. C. KESAVA RAO: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any minor irrigation schemes in Andhra have been included in the Second Five Year Plan;

(b) if so, what are those schemes; and

(c) what is the amount allotted for those schemes?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

† English translation

(b) and (c). The name of the schemes and the amounts provided for each, for the entire period of the Plan are given below:—

	In lakhs of rupees
Purchase and distribution of oil engines and electric motors (hire purchase) .	24.15
Sinking of filter points .	60.00
Loans for sinking artesian-wells .	10.00
Minor irrigation schemes .	81.14
Power drill schemes .	5.00
TOTAL	180.29

SHRI V. C. KESAVA RAO: May I know whether the Andhra Government has asked for any loan for completing these minor irrigation schemes?

SHRI ABID ALI: Loans have been sanctioned and these have been spent also. The actual expenditure incurred in 1954-55 was Rs. 36.38 lakhs loans and Rs. 8.63 lakhs grants and also some provision has been made for the current year.

LICENCES FOR SUGAR FACTORIES IN THE FIRST AND SECOND PLANS

*610. SHRI K. SURYANARAYANA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) for how many sugar factories licences were applied for and sanctioned in the various States in the First Five Year Plan period and what is their location;

(b) how many among them are co-operative and private, and how many have been constructed or are under construction in each sector in the various States; and

(c) for how many sugar factories to be constructed in the various states in the Second Five Year Plan period licences have been applied for and how many licences, if any, have been sanctioned so far?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) to (c). A statement is placed on the Table of the Sabha. [See Appendix XIV, Annexure No. 101.]

SHRI K. SURYANARAYANA: May I know what is the minimum capital required for granting a licence to a co-operative concern?

SHRI ABID ALI: I would require notice.